

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 15

Dated Guwahati, the 13th February, 2019

In the interest of office administration and for timely compliance of the Hon'ble Court's direction, Hon'ble the Chief Justice has been pleased to direct the following with immediate effect:

- I) Henceforth, all the Sr. Private Secretaries/ Private Secretaries/ Senior Personal Assistants shall promptly make available the signed copies of the Hon'ble Court Orders (where direction is given to furnish copies of the same to different Counsel/Standing Counsel) to the Court Masters, in sufficient numbers, as may be required from case to case.
- II) All the learned Counsels/Standing Counsels shall, thereafter, collect the copies of such orders from the respective Court Masters.

By Order,

Sd/ D.K. Das

REGISTRAR (JUDICIAL)

Memo No. HC. III-29/2013/411/G Dated: 13th February, 2019.

Copy to:

1. The Registrar (Vig. / Admn./ Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
4. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
5. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
6. The Sr. Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
7. The Joint Registrar (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
9. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- ✓ 10. The System Analyst, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
11. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
12. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
13. The C. A. to the Registrar General, Gauhati High Court, Guwahati.
14. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

D.K. Das
13/2/19